

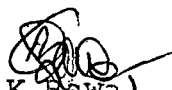
In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal RA ⁸⁶/94 in OA 94/92

20-10-94

Review Application may be registered and submitted to Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman and Hon'ble Mr. O.P. Sharma, Member (Admn.) for orders by circulation.


(V.K. Bawa)
Dy. Registrar.

Hon'ble V.C.

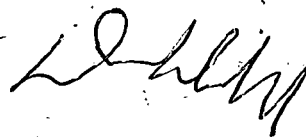
Hon'ble Member(A)

It does not seem necessary to grant any hearing to the petitioner. Hon'ble VC may call me to his chamber when the ~~matters~~ series petition is to be disposed of.



Hon'ble VC

Agree



20-10-94

Copy sent to Mr. S. app on 22/11/94

22/11/94

